

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.3860/230/HDB/2017
NAME OF THE COMPANY	College Street Educational Technologies Pvt Ltd(Transferor company No.4)
NAME OF THE TRANSFEROR	College Street Educational Technologies Pvt Ltd(Transferor company No.4)
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phani Kumar	Advocate	kphani@rediffmail.com 9441507570	G.P.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K. Phani Kumar, Learned Counsel for the Petitioner. The Learned Counsel submit that he has not complied with the objections raised by the office and he wanted to comply with the same. Post the case on 14.11.2017.

Member (T)

Bm

Member (J)